Articles on Tribes/Indigenous Peoples

ABRAHAM Susan: Steal or I well call you a thief: Criminal tribes of India. (Economic & Political Weekly Vol 34 No 27 July 1999 p 1751) (SCJL)

AMBAGUDIA, Jagannath: Tribal rights, dispossession and the state in Orissa. (Economic and Political Weekly Vol 45 No 33 Aug 2010 p 60 -67) (NHRC)

BARELLI, Mauro: Interplay between global and regional human rights systems in the construction of the indigenous rights regime. (Human rights Quaterly Vol 32 No 04 Nov 2010 p 951) (NHRC)

BARLLI, Mauro: The role of soft law in the international legal system: The case of the united nations declaration on the rights of indigenous peoples. (International & Comparative Law Quarterly Vol 58 No 4 Oct 2009, p 957) (NHRC)


CHAUBE, S K: Scheduled tribes and Christianity in India. (Economic & Political Weekly Vol 34 No 9 Feb 1999 p 524) (SCJL)

CHAUBE, S K: Shdeduled tribes and Christianity in India. (Economic & Political Weekly Vol 34 No 27 July 1999 p 1751) SCJL)


DECLARATION ON the rights of indigenous people: International Human Rights Reports Vol 15 No 1 Jan 2008 p 280) (NHRC)


GUZMAN, Mireya Maritza Pena: Legal pluralism as an approach to indigenous and tribal people’s rights. (Human Rights in Development Yearbook 2003 p 45) (NHRC)

HONDER, Cindy L, Jeff J Corntassel: Indigenous peoples and multicultural citizenship: Bridging collective and individual rights. (Human rights Quarterly Vol 24 No 1 Feb 2002 p 126) (SCJL)

HUMAN RIGHTS and Social Justice: (Yojana (Hindi) Vol 55 No 4 April 2011 p 6-52) (NHRC)

INDIGENOUS TRIBES in India: Who will protect their human rights. (Human Touch Vol 7 No 8 Aug 2010 p 31) (NHRC)


IQBAL, M Y: Tribal custom, Laws & tribal dispute settlement in the state of Jharkhand. (Nyaya Deep Vol 8 Jan 2007 p 31) (SCJL)


JURISDICTION OF a judicial magistrate to grant bail in respect of any offence
under the scheduled castes and the scheduled tribes
(Prevention of atrocities)
act, 1989. : (Joti Jurnal Vol 14 April 2008 p 40) (NHRC)

KALASHKAR, Balavanth S: Intellectual property of the indigenous
people and human
rights. (Karnataka Law Journal Vol 1, No 4 Feb 2010, p 41) (SCJL)

KARIYAWASAM, Kanchana: Significance of the U N declaration on
the rights of
indigenous peoples : Australian Perspective. (Asia Pacific on Human
Rights and
the Law Vol 11 No 2 2010 p1) (NHRC)

KRISHNASWAMY, Madhuri: One step forw and, two steps back.
(Economic &
Political Weekly vol 40 No 47 Nov 2005 p 4899 ) (SCJL)

KUJUR, Joseph Marianus: Cultural rights of adivasis. (Social
Action 2010 60(4): 323-
338p. (ILI)

KULKARNI, Sharad: Plight of the tribal. (Seminar No 492 Aug 2000
p 37) (SCJL)

L SCOTT GOULD: Mixing bodies and beliefs : predicament of
Tribes. (Columbia Law
Review Vol 101 No 4 2001 p 702) (SCJL)

MAJHI, Murali Dhar: Cultural rights of indigenous people : Analytical
outline. (Social
Action 2010 60(4): 400-411p) (ILI)

MASON, Anthony: The Rights of indigenous peoples in lands once
part of the old
dominions of the crown. (International & Comparative Law Quarterly
Vol- 46
No 4 Octo 1997 p 812) (SCJL)
MEHRA K L : Indigenous biodiversity rights. (Mainstream Vol 33 No 46 Octo 1995 p 18) (SCJL)


NARAYANA, P S : Tribal upliftment : An immense necessity for national development. (Supreme Court Journal Vol 1 No 2 Jan 2006 p J-27) (SCJL)


PADMANBhan, Aishwarya : Tribal movements in India. (Legal News & Views Vol 24 No 11 Dec 2010 p 2) (NHRC)


RANGARAJAN, Mahesh: Fire In the Forest. (Economic & Political Weekly Vol 40 No 47 Nov 2005 p 4888) (SCJL)


ROJESH, Seram: Whither indigenous people and their culture? (Social Action 2010 60(4): 356-368p.) (ILI)

SAARESTANTA, Tiina: Indigenous law and the protection of indigenous peoples rights in Ecuador. (Human rights in Development Yearbook 2003 p 127) (NHRC)


SARFATY, Galit A: World Bank and the internalization of indigenous rights norms. (Yale Low Journal Vol 114 No 7 May 2005 p 1791) (SCJL)

SCHEDULED CASTES, Scheduled tribes and minorities: Parliament digest Winter session 2006) (NHRC)

SCHEDULED TRIBES and other traditional forest dweller: (Recognition of forest
SHABBIR, M, EPHROZ, K N : Legal safeguards to untouchables case and scheduled tribes: An appraisal. ( Supreme Court Journal Vol 3 No 2 Oct 1994 p 29) (SCJL)


SUKAI, Tarun Bikash : Extremism and tribal society in India. (Social Action 2010 60(3): 263-72p.) (ILI)

TZAY, Jose Francisco Cali: Discrimination against indigenous peoples: Latin American context. (UN Chronicle Vol 44 No 3 Sept 2007 p 48) (NHRC)


Who are indigenous people of India?: (India Human Rights Report Oct - Dec 2010 p 67-71) (NHRC)

XAXA, Virginius: Tribes as indigenous people of India (Economic & Political weekly Vol 34 No 51 dec 1999 p 3589) (SCJL)